OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

In super-session of earlier orders, the following Judicial Officers (Central) are hereby authorized to act as Link courts to dispose of urgent matters/ miscellaneous applications filed in the courts of Judicial Officers whose names are mentioned in Column No.1, whenever they happen to be on leave or not available for any reason whatsoever, with immediate effect :-

s. N	Name of Judicial Officer (Column No.1)	1 st Link Judicial Officer	2 nd Link Judicial Officer
1	Sh. Sachin Sood, DJ-01	Sh. Sandeep Kr. Sharma, DJ-02	Ms. Ruchi Aggarwal Asrani PO-MACT-01
2	Sh. Sandeep Kr. Sharma, DJ-02	Ms.Neha Paliwal Sharma, DJ-03	Sh. Pankaj Sharma, PO-MACT-02
3	Ms.Neha Paliwal Sharma, DJ-03	Sh. Neeraj Sharma, DJ-04	Sh. Abhishek Srivastava,DJ-05
4	Sh. Neeraj Sharma, DJ-04	Sh. Abhishek Srivastava,DJ-05	Sh. Rajesh Malik, DJ-06
5	Sh. Abhishek Srivastava, DJ-05	Sh. Rajesh Malik, DJ-06	Sh. Naresh Kr. Laka, DJ-07
6	Sh. Rajesh Malik, DJ-06	Sh. Naresh Kumar Laka, DJ-07	Ms. Vandana, DJ-08
7	Sh. Naresh Kumar Laka, DJ-07	Ms. Vandana, DJ-08	Sh. Vinay Singhal, DJ-09
8	Ms. Vandana, DJ-08	Sh. Vinay Singhal, DJ-09	Sh. Jiten Mehra, DJ-10
9	Sh. Vinay Singhal, DJ-09	Sh. Jiten Mehra, DJ-10	Sh. Praveen Singh, DJ-11
10	Sh. Jiten Mehra, DJ-10	Sh. Praveen Singh, DJ-11	Ms. Shagun Sharma, DJ-12
11	Sh. Praveen Singh, DJ-11	Ms. Shagun Sharma, DJ-12	Sh. Sachin Sood, DJ-01
12	Ms. Shagun Sharma, DJ-12	Sh. Sachin Sood, DJ-01	Sh. Sandeep Kr. Sharma, DJ-02
13	Ms. Ruchi Aggarwal Asrani PO-MACT-01	Sh. Pankaj Sharma, PO-MACT-02	Ms. Neha Paliwal Sharma,DJ-03
14	Sh. Pankaj Sharma, PO-MACT-02	Ms. Ruchi Aggarwal Asrani PO-MACT-01	Sh. Neeraj Sharma, DJ-04

(SANJAY GARG-I)

Principal District & Sessions Judge (HQs)

No. 30481 - 508

Sub:- Link District Judges/PO-MACT (Central).

Copy forwarded for information & necessary action to: -

- 1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2. The Officers concerned.
- 3. The Branch In-Charge, Admn. Branch (I,II,III), General Branch, Filing Branch (Central), E-Sewa & Suvidha Kendra, Tis Hazari Courts, Delhi.
- 4. The P.S./Reader to the undersigned.
- 5. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
- 6. The In-Charge, lock-up, Tis Hazari Courts, Delhi.
- F. The Website Committee, Tis Hazari Court, Delhi.
- 8. The R&I, Branch (Central) for uploading on LAYERS.

Principal District & Sessions Judge (HQs) Delhi